Re-

- I. (a) Twenty-third Annual port and Accounts of the Hindustan Housing Factory Limited. New Delhi, for tne year 1975-76, together with the Auditors' Report on the Accouns and Ihe comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the Company. [Placed in Library. See No. LT- 32/77] for (a) and (b).
- II. (a) Sixteenth Annual Report and Accounts of the National Build ings Construction Corporation Limited, New Delhi, for the year 1975-76, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the Corporation. [Placed in Library. See No". LT-33/72 for (a) and (b)].
- I. Audited Accounts .. (1975-76) of the Central Board for the Prevention and Control of Water Pollution and Related Paper.
- II.Administration Report (1975-76) of the Delhi Development Authority, New Delhi
- HI. Statement on the Amendment of Memorandum of Association of the National Buildings Construction Corporation Limited

SHRI SIKANDAR BAKHT: Sir, I also beg to lay on the Table following papers.

I. A copy (in English and Hindi) of the Audited Accounts of the Central Board for the Prevention and Control of Water Pollution for the year ended the 31st March, 1976, together with the Audited Report thereon, under subsection (6) of section 40 of the Water (Prevention and Control of Pollution) Act, 1974 [Placed in Library. See No. LT-37/77].

- II. A copy (in English and Hindi) of the Annual Administration Report of the Delhi Development Authority, New Delhi, for the year 1975-76, under section 26 of the Delhi Development Act, 1957. [Placed in Lib rary. See No. LT-38/77].
- III. A statement (in English and Hindi) on the Amendment of Capital clause 'V of the Memorandum of Association of the National Buildings Construction Corporation Limited. [Placed in Library. See No. LT-34/77].
- I. The Delhi Urban Art Commission(Accounts) Rules, 1976.
- II. The Delhi Urban Art Commission(Submission of Annual Report)

Amendment Rules, 1977.SHRI SIKANDAR BAKHT: Sir, I also beg to lay on the Table a copy each (in English and Hindi) of the following Notifications of the Ministry of Works ad Housing, under subsection (3) of section 26 of the Delhi Urban Art Commission Act, 1973:—

- I. Notification G.S.R. No. 31, dated the 1st January, 1977, publishing the Delhi Urban Art Commission (Ac counts) Rules, 1976.
- II. Notification G.S.R. No. 182, dated the 5th February, 1977, publishing the Delhi Urban Art Commission (Submission of Annual Report) Amendment Rules, 1977. [Placed "i Library.See No. LT-36/77] for I and (II).

Government of Tamil Nadu Notifications

SHRI SIKANDAR BAKHT: Sir I also beg to lay on the Table following papers: —

I. A copy each of the following Notifications of the Government of Tamil Nadu, under section 304 of the Tamil Nadu District Municipalities